

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105
IB-678/ND/2020

IN THE MATTER OF:

Fast Forward Logistics Inida Pvt. Ltd.

Vs

Secure Logistics Solutions Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

In course of arguments, Ld. Counsel for petitioner submitted that he has received part payment against the single invoice enclosed at page 41 of the paper book but bank statement is not enclosed in which the amount has been credited. Ld. Counsel for petitioner is directed to bring this document on record by filing supplementary affidavit. List the case on **26.03.2020**.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)